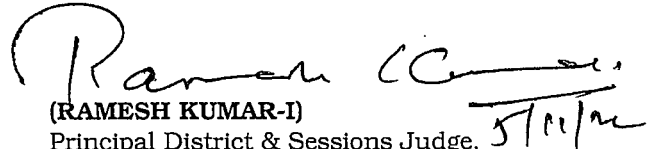


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

In partial modification to this office earlier order no. 4973-4991/Power/Judl./N-E/KKD/Delhi/2022 dated 30.08.2022 and in pursuance to the guidelines issued by the Central Information Commission vide notification no. CIC/AT/D/10/000111, dated 15.11.2010 and 09.12.2010, u/s 19(8)(a) of the Right to Information Act, 2005, and in order to streamline the maintaining of public record, in exercise of powers under Rules 19 of the Delhi District Court (RTI Rule, 2008), I, hereby re-designate **Sh. Manoj Kumar, ASJ-01 (POCSO)**, Room No. 75, B-Block, 6<sup>th</sup> Floor, Karkardooma Courts Complex, Delhi, as "**Nodal Officer-cum-Officer In-Charge/Transparency Officer**" and **Sh. Harun Pratap, PO-MACT**, Room No. 03, New Building, Ground Floor, Karkardooma Courts Complex, Delhi, as "**Link Nodal Officer-cum-Officer In-Charge/Transparency Officer**" for North-East District, Karkardooma Courts, Delhi, with immediate effect.

The other terms and directions contained in the aforementioned order will remain unchanged.

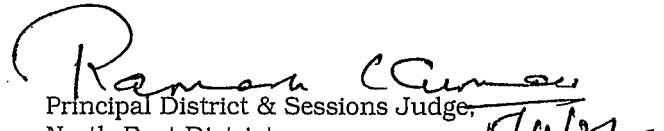
  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge, 5/11/22  
North-East District,  
Karkardooma Courts, Delhi.

No. 6627-6645/Power/Judl./N-E/KKD/Delhi/2022

Dated : 05 NOV 2022

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges of all the districts, Delhi/New Delhi.
3. The Secretary (AR), Administrative Reforms Department, 7<sup>th</sup> Level, C-Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
4. The Secretary, Central Information Commission, August Kranti Bhawan, Bhikaji Cama Place, New Delhi.
5. All the Judicial Officers posted in this district.
6. The Judicial Officers concerned.
7. The Admn. Officer (Judl.), RTI Branch, Central District, Tis Hazari Courts, Delhi.
8. Ms. Rekha Sharma, Sr. JA, PIO of RTI Branch, North-East District, KKD Courts, Delhi.
9. The Admn. Officer (Judl.), of all the branches of this district.
10. The PRO/APRO of all district courts, Delhi/New Delhi.
11. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
12. The Hony. Secretary, Bar Association, Tis Hazari, Patiala House, Rohini, Saket, Karkardooma, Dwarka, Delhi/New Delhi.
13. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.

  
Principal District & Sessions Judge, 5/11/22  
North-East District,  
Karkardooma Courts, Delhi.

website the